नशीली दवाओं के दुरुपयोग से होने वाले द छाभावों के बार में जन चतना तैयार करने के लिए विभिन्न प्रचार माध्यमों का भी उपयोग किया जा रहा है।

Written Answers

States Implementing Prohibition

967. Dr. NARREDDY THULASI REDDY: Will the Minister of WELFARE be pleased to state:

- (a) the names of the States which are implementing total and partial prohibition;
- (b) whether the Central Government are giving any assistance to these states;
 - (c) if so, the details thereof, and
 - (d) if not the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITAiRAM KESRI): (a) According to available information prohibition has been enforced in Gujarat, Manipur, Mizoram, Nagaland and Lakshadweep (except in Bangarani Islands), Partial prohibition has been enforced in Tamil Nadu.

- (b) and (c) There is no Scheme of the Central Government to give comensation to States Which introduce Prohibition.
- (d) In view of the severe constraints of resources for massive programmes being undertaken to improve the lot of the weaker sections of the population it is not possible for the Government of India to provide compensation to the States for introduction of Prohibition. The States may however, raise the r resources from other areas to recoup the loss of revenue due to Prohibition.

विक्रलांग व्यक्तियों के लिए राष्ट्रीय नगस

968. भी अंफर दयाल सिंह : क्या **कल्यांग** भंत्रीयह बताने की कपा कर्रोंगे कि :

- (क) क्या सरकार विकलांग व्यक्तियों के िलए एक राष्ट्रीय न्यास स्थापित करने पर विचार कर रही हैं;
- (स) यदि हां, तो इसे कब तक स्थापित िक्रमा आएभा और उसका लाग क्या है; और education and employment concessions?

(ग) इसके अध्यक्ष और सहस्यों का एनो-नदन किस प्रकार किया आएगा?

to Questions

कल्याण मंत्री (श्री सीताराम केसरी) : (क) जीहां।

(रू) और (गे) ब्योरे तैयार किए जा रहे²

Allotment of Wastelands to Sweepers

969. SHRI **MOHINDER SINGH** KALYAN: Will the Minister of WEL FARE be pleased to state:

- (a) whether there are schemes under implementation to distribute unutilised and waste lands in big cities to sweepers in order to provide them housing facilities;
- (b) if so, the progress made so far in the matter:
- (c) whether it is a fact that many of the sweepers in big cities have to travel long distances to reach their places of work, if so whether it is proposed to give them cycle allowances; and
 - (d) if not the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (d) information is being collected and will be laid on the Table of the House.

Educational and Employment concessions to the people of rural areas

970. SHRI S. K. T. RAMACHAND RAN: Will the Minister of HU MAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the rural areas in almost all States in the country are lagging very much behind the urban areas in having the facilities, opportunities and environments for good education and training; and
- (b) whether Government purpose to i consider this factor of disparity in fixing I up the weightage of backwardness for

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THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF i CULTURE) (KUMARI SELJA): While it ; is difficult to generalise, there is need for ; considerable improvement in access and quality of education in raral areas

(b) The National Policy on Educa-] tion, 1986 (NPE) and the programmes taken up in pursuance of NPE lay strong emphasis on equalisation of educational Opportunities. Beneficiaries of programme such as Operation Blackboard, Non-formal Education, Rural Functional Literacy Programme, Vocationalisation of Education, Special Literacy Campaigns, Community Polytechnic and Training Rural Youth for Self Employment are predominantly rural.

The Navodaya Vidyalaya scheme has been specially designed to cater to the educational needs of rural talented children.

Setting up of National Commission on Safai Karmacharies

971. SHRI AJIT P. K. JOGI: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fad that Government purpose to set up a national commission for improving the condition of Safai Karmacharies; and (b) if so, what are the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) The details are being worked out.

Basic facilities to SC/STs in Madhya Pradesh

972. SHRI SURESH PACHOURI: Will the Minister of WELFARE be pleased to state

- (a) whether it is fact that atrocities on the Scheduled Castes and Scheduled Tribes in the State of Madhya Pradesh are on the rise during the last three years;
- (b) if so, what are the details of the murders, grievious hurt and other atrocities, committed on SCs and STs in the State during the said period;
- (c) whether the Central Government have asked for a report in this regard from the State Government;
- (d) if so, what the details of the reply given by the State Government; if any; and
- (e) what steps Government, propose to take to ensure the safety and availability of basic facilities to SC and ST people in Madhya Pradesh?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) A statement is given below :-

		:	Scheduled C	astes	Scheduled Tribes		
		1989	1990	1991	1989	1990	1991
Murder .	•	74	81	92	38	62	621
G. Hurt		171	295	329	77	151	152
Other Offences		3691	4500	4653	1826	1899	17 21

- (c) and (d) A report has also been called for from the State Government of Madhya Pradesh. A reply from the State Government is awaited.
- (e) The Government of Madhya Pradesh had indicated that every step is being taken to curb these atrocities by altering all important functionaries dealing with the subject.